

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 703/2019
(I.A. No. 493/2019)

(With report dated 04.11.2019)

Society for Protection of Culture,
Heritage, Environment, Traditions
& Promotion of National Awareness

Applicant(s)

Versus

Government of NCT of Delhi & Ors.

Respondent(s)

Date of hearing: 03.01.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER
HON'BLE MR. SIDDHANTA DAS, EXPERT MEMBER**

For Applicant(s): Mr. Vikas Kakkar, Advocate

ORDER

1. A factual report was sought from the Principal Chief Conservator of Forests (PCCF), Delhi with reference to the allegation that permission for felling 3000 trees and transplantation of 3500 trees had been given by the Secretary, Environment, Delhi Government in favour of National Highway Authority of India for Dwarka Expressway Package-2, without taking into account whether transplantation was viable and without ensuring compensatory afforestation. There was no proper assessment of the survival rate of trees to be transplanted.
2. Accordingly, status report has been filed on 04.11.2019 by the PCCF, Govt. of NCT of Delhi, to the effect that permission was given for felling of trees for expansion of Dwarka Expressway but out of total

9435 number of trees, 400 trees were found missing. On that account, the Tree Officer compounded the matter on payment of Rs. 2.40 crore. Land bank for compensatory plantation of 90350 saplings in lieu of the removal of 9035 trees has been proposed at sites mentioned therein.

3. Let the above plantation be done. Apart from the said plantation, the Forest Department may also ensure compensatory plantation for 400 missing trees i.e. 4000 saplings, out of the funds collected by way of compounded fees. The Forest Department may also maintain effective vigil on survival of the newly planted saplings and transplanted trees.
4. Copy of this order be sent to PCCF, Delhi by email.

The application is disposed of.

Adarsh Kumar Goel, CP

Dr. Nagin Nanda, EM

Siddhanta Das, EM

January 03, 2020
Original Application No. 703/2019
DV

